

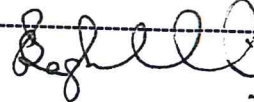

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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

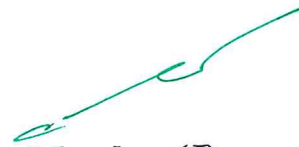
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 56/16	TP 48/17	For compliance of balance objections in Form-5.	433(e) / 433(f)	Maithan Ceramic Ltd. Vs Benaka Sponge Iron Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Raghuvaran Cadambi 9900035859	Respondent	
2.	Shreyas A for Purn Rajan Kumar 9845957556	Petitioner	

ORDER

Proxy Counsel for Petitioner is present. Counsel for Respondent is present. I.A 145/17 is also taken up today. For filing objection in I.A 145/17 and for hearing list it on 11/12/2017.


Member (T)


Member (J)